

[Shri S. V. Ramaswamy]

of Kerala. [Placed in Library. See No. LT-4377/65].

GRANT OF LOAN TO LICENSED SALT MANUFACTURERS (AMENDMENT) RULES, 1965.

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): Sir, I beg to lay on the Table a copy of the Grant of Loans to Licensed Salt Manufacturers (Amendment) Rules, 1965, published in Notification No. GSR. 1074 dated the 31st July, 1965, under sub-section (3) of section 6 of the Salt Cess Act, 1953. [Placed in Library. See No. LT-4878/65].

11.09 hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Finance (No. 2) Bill, 1965 passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 16th August, 1965.

11.09½ hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965 which has been passed by the Rajya Sabha at its sitting held on the 13th September, 1965."

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am

directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 14th September, 1965, agreed without any amendment to the Companies (Amendment) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 26th August, 1965."

11.09½ hrs.

GOA, DAMAN AND DIU (EXTENSION OF THE CODE OF CIVIL PROCEDURE AND THE ARBITRATION ACT) BILL—(As passed by Rajya Sabha)

Secretary: Sir, I lay on the Table of the House the Goa, Daman and Diu (Extension of the Code of Civil Procedure and the Arbitration Act) Bill, 1965, as passed by Rajya Sabha.

11.10 hrs.

RE: VISIT OF MEMBERS OF PARLIAMENT TO BORDER AREAS

Mr. Speaker: Yesterday the House expressed an opinion that some Members from this House, or perhaps both Houses, should be sent to the border area. I had a talk with the Defence Minister on this topic. He feels that it would be better to send small groups of Members instead of big groups. If necessary, after an interval we can send another group. So, in consultation with him I have decided that for the present 12 members might go, 8 from this House and 4 from the Rajya Sabha. When they go—of course, this is only my suggestion—they should take something with them to offer to the jawans. So far as the date is concerned, the Defence Minister has said that he can make arrangements for this Saturday and Sunday, that is, tomorrow and the day after. They can leave tonight, I will announce the names after a little while.

Shri Banga (Chittoor): If it is only one day's trip we can send 12 mem-